POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

GOLDEN GOENKA FINCORP LIMITED

: Golden Goenka Fincorp Limited

VC Corporate Advisors Private Limited

Niche Technologies Private Limited

Monday, June 19, 2017

Wednesday, July 12, 2017

Monday, July 03, 2017

(Registered Office: 1. British Indian Street, Room No- B 10, Kolkata- 700069) Tel No.: (033) 2262 3827; Fax No.: (033) 4407 0020; Email: contact@goldengoenka.com

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers and the PACs, in connection with the Offer made by the Acquirers and the PACs in compliance with regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations, 2011"). The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers ànd thé PACs has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions), Ekdin (Bengali Daily

M/s, U.Y. Industries Private Limited and Dipak Kothari (HUF)

Mr. Deepak Kothari, Mr. Udai Kothari and M/s. Lotus Capital Financial Services Limited

Proposed in the

Offer Document

Rs. 5.63/- per equity share

4.94.61.966

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Rs. 27.84.70.868.58/-

1.10.73.800

(5.81%)

9.55.36.854

(50.22%)

4,94,61,966

(26.00%)

Not Applicable

15,60,72,620

(82.04%)

Post Offer

3.41.65.709

(17.96%)

Pre Offer

(49.78%)

9.47.01.475*

Actual

Rs. 5.63/- per equity share

2 600 2.600

Rs. 14.638/-

1.10.73.800

(5.81%)

9.55.36.854

(50.22%)

2,600

(0.00%)

Not Applicable

10,66,13,254

(56.04%)

Post Offer

8.36.25.075

(43.96%)

Pre Offer

(49.78%)

9.47.01.475*

CIN: L65993WB1993PLC060377

Open Offer for acquisition of 4.94.61.966 (Four Crores Ninety Four Lakhs Sixty One Thousand Nine Hundred Sixty Six) fully paid-up equity shares of Rs. 5/- each of Golden Goenka Fincorp Limited ("GGFL") by Mr. Deepak Kothari, Mr. Udai Kothari and M/s. Lotus Capital Financial Services Limited (hereinafter collectively referred to as "the Acquirers") alongwith M/s. U.Y. Industries Private Limited and Dipak Kothari

(HUF) (hereinafter collectively referred to as "the "Persons Acting in Concert" or "PACs").

Kolkata Edition) and Mumbai Lakshwadeep (Marathi Daily Mumbai edition) on 06.02.2017.

Particulars 4 8 1

Size of the Offer (Number of shares multiplied by Offer price

Shareholding of the Acquirers and PACs before Share Purchase Agreement (SPA) and Public Announcement (No. & %)

Acquirers:

PACs:

 Name of the Target Company Name of the Acquirers and PACs.

3. Name of Manager to the Offer

4. Name of Registrar to the Offer

a) Date of Opening of the Offer

b) Date of Closing of the Offer

6. Date of Payment of Consideration

7. Details of the Acquisition

Offer Price

per share)

Number

Number

Number

Offer dated 05.06.2017.

Aggregate number of shares tendered

Aggregate number of shares accepted

Shares Acquired by way of Open Offer

Price of the shares acquired % of the shares acquired

% of Fully Diluted Equity Share Capital

% of Fully Diluted Equity Share Capital

Shares acquired after Detailed Public Statement Number of shares acquired

Post Offer shareholding of Acquirers and the PACs

Pre and Post Offer shareholding of Public Shareholders

fulfilment of his obligations as laid down in the SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI at www.sebi.gov.in.

% of Fully Diluted Equity Share Capital

% of Fully Diluted Equity Share Capital

Shares Acquired by way of SPA

Offer details

No

7 1

7.2.

7.3.

7.4.

7.5.

7.6.

7.7.

7.8

7.9.

7.10.

Issued by Manager to the Offer on behalf of the Acquirers and PACs: Manager to the Offer: VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO: INM000011096 (Contact Person: Mr. Anup Kumar Sharma) 31. Ganesh Chandra Avenue.

2nd Floor, Suite No. 2C, Kolkata - 700 013 Tel No :- (033) 2225 3940 Fax No.: - (033) 2225 3941

Email: mail@vccorporate.com Date : 14.07.2017 Place : Kolkata

10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of

includes 1,10,73,800 equity share representing 5,81% held by the Acquirers and the PACs prior to the Open Offer The Acquirers and the PACs accept full responsibility for the information contained in this Post Offer Advertisement and also for the